



NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2 PM ON 23/01/2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1)	S. SATHIYANARAYANAN	Counsel for Applicant	
2)	SHARATH B. ATHREYA		
3.	R. KESAVARASA Shentharam	Counsel for Respondent Kizhavelokan.	

ORDER

At request of the Learned Counsels for the parties, post the matter on 12.02.2020.

SD

[S. VIJAYARAGHAVAN]  
Member (Technical)

SD

[R. VARADHARAJAN]  
Member (Judicial)